

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2017  
ANSWERED ON:04.08.2000  
ROYALTY TO BE PAID BY CCI  
KINJARAPU YERRANNAIDU

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

(a) whether Cement Corporation of India has not paid the royalty for grant of permission for lime stone mining in the Andhra Pradesh; and

(b) if so, the action taken to clear the dues early?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA)

(a) & (b) Yes, Sir. Cement Corporation of India could not pay royalty for grant of permission for limestone mining in respect of units located in Andhra Pradesh on account of liquidity problems. The dues of royalty in respect of units located in Andhra Pradesh are proposed to be cleared after revival package from Board for Industrial and Financial Reconstruction (BIFR).